

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH, BENGALURU**

ORIGINAL APPLICATION NO.170/001818/2018

DATED THIS THE 18TH DAY OF DECEMBER, 2018

**HON'BLE DR.K.B.SURESH
HON'BLE SHRI C.V. SANKAR**

**...MEMBER(J)
...MEMBER(A)**

Mrs.Sowmya.N,
W/o Chetan H.M,
Aged about 31 years,
Lower Division Clerk,
O/o the Commandant,
CMP Centre & School,
Neelasandra Lines,
Bengaluru-560 025.
R/at: No.16/3, 2nd Cross,
Upparahalli Venkatappa Block,
P.C. Nagar,
Bengaluru-560 006.

...Applicant

(By Advocate Shri K.R. Bhavani Shankar)

Vs.

1. Union of India,
By its Secretary to Government,
Ministry of Defence,
Shastri Bhavan,
New Delhi-110 001.

2. The Additional Directorate General of
Man Power, MP-4 (Civ)(b),
Adjutant General's Branch,
IHQ of MOD (Army),
R.K. Puram,
New Delhi-110 066.

3.The Commandant,
CMP Centre & School,
Neelasandra Lines,
Bengaluru-560 025.

...Respondents

(By Standing Counsel Shri Sayed S Kazi for Respondents)

ORDER (ORAL)**HON'BLE DR.K.B.SURESH** **...MEMBER(J)**

After hearing for some time, the learned counsel for the applicant has the benefit of advice from the party in person and he decides to withdraw the OA.

2. OA therefore allowed to be withdrawn. OA dismissed as withdrawn. No order as to costs.

(C.V. SANKAR)
MEMBER(A)

(DR.K.B.SURESH)
MEMBER(J)

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Annexures referred in O.A. No. 170/01818/2018

- Annexure-A1: Copy of representation dated 25.10.2016.
- Annexure-A2: Copy of Posting/transfer order dated 22.03.2018.
- Annexure-A3: Copy of letter dated 26.04.2018.
- Annexure-A4: Copy of representation dated 07.06.2018.
- Annexure-A5: Copy of letter dated 12.06.2018.
- Annexure-A6: Copy of letter dated 27.06.2018.
- Annexure-A7: Copy of representation dated 07.7.2018.
- Annexure-A8: Copy of letter dated 13.07.2018.
- Annexure-A9: Copy of representation dated 23.10.2018.
- Annexure-A10: Copy of letter dated 20.11.2018.
